

## Annexure - 5

Name of the Corporate Debtor : - VGS Realty Construction Private Limited

Date of commencement of CIRP - 21st August, 2024

List of creditors as on - 10.09.2024

## List of Operational Creditors (Workmen)

(Amount in ₹)

Sl. No.	Name of authorised representative, if any	Name of work man	Identification No.	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any	
				Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% voting share in CoC, if applicable						
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Manojkumar Babulal Agarwal

Interim Resolution Professional

For: - VGS Realty Construction Private Limited

IP Registration No.: IBBI/IPA-001/IP-P-00980/2017-2018/11613

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